CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH JABALPUR

Original Application No.200/00036/2015

Jabalpur, this Wednesday, the 20th day of February, 2019

HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

Mahesh Saxena, S/o Late Shri J.P. Saxena, aged about – 59 years, presently posted as – Programme Executive in Prasar Bharti (India's Public Service Braodcaster) : All India Radio, Rewa, R/o 403, HIG JUNIOR Vindhya Vihar Colony, A.G. College Road, Rewa M.P. - 486001   **-Applicant**

(By Advocate – None)

V e r s u s

1. The Union of India through the Secretary, Information and Broadcasting, Ministry of Govt. of India Sansad Marg, New Delhi – 110001.

2. The Director General Prasar Bharti (India's Public Service Braodcaster) : All India Radio, Directorate General : All India Radio Akashwani Bhawan, Sansad Marg, New Delhi – 110001.

3. The Station Director, Prasar Bharti (India's Public Service Broadcaster) : All India Radio, Rewa M.P. – 486001.

4. D.K. Namdeo, Programme Executive, Jabalpur through the Director General, Prasar Bharati (India's Public Service Braodcaster) : All India Radio, Directorate General: All India Radio Akashwani Bhawan, Sansad Marg, New Delhi – 110001.

5. D.D. Banswal, Programme Executive Delhi through the Director General, Prasar Bharti (India's Public Service Broadcaster) : All India Radio, Directorate General: All India Radio Akashwani Bhawan, Sansad Marg, New Delhi – 110001.
                                        -Respondents

(By Advocate – None)

O R D E R (O R A L)

By Navin Tandon, AM.

None for the applicant.

2. It is seen that nobody had appeared for the applicant for the last three occasions also, i.e. 30.07.2018, 08.10.2018 and 02.01.2019. Despite sending copy of the order dated 02.01.2019, there has been no representation on behalf of the applicant. Thus, it appears that the applicant has lost interest in prosecuting this case anymore.

3. Accordingly, the O.A is dismissed for want of prosecution.

   (Ramesh Singh Thakur)   **(Navin Tandon)**
     Judicial Member   **Administrative Member**
am/-